

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.1
C.A.(CAA)15(AHM)2024

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Bhavani Ceramics Pvt. Ltd
(Transferor Co./ Transferor Co.)
Sri Bhavani Ceramic Pvt. Ltd.
(Transferee Co./ Tranferee Co.)

.....Applicant

Order delivered on 18/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Yuvraj Thakore, Advocate
For the Respondent :

ORDER

Learned counsel appears for the applicant companies and request for adjournment to file revised synopsis which is allowed.

Re-list on 16.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)